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Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
...1	30.4.96	<p>I direct the General Manager, S.E.Railway (Respondent No.1) to dispose of the representation of the applicant within three weeks from the date of receipt of this order. If the request of the applicant is not going to be allowed, adequate reasons shall be given.</p> <p>With these observations and directions the application is disposed of.</p> <p>Hand over a copy of the order to the petitioner's counsel.</p> <p><i>Kanashankar</i> MEMBER (ADMINISTRATIVE)</p>	<p><i>Received one free copy or copy of the appln. Date 30/4/96.</i></p> <p>Free copy of order dt. 30.4.96 alongwith original application may be sent to all the respdt. by Regd. post.</p> <p><i>Unseen</i> S.O. <u>02.05.96</u> <u>180</u> 2/5/96</p>